

Government of Rajasthan is also implementing a World Bank assisted project on agriculture development (ADP) under which an amount of Rs. 631.95 lakh was released from 1992-93 to 1994-95.

A Central Cattle Breeding Farm is also functioning at Suratgarh which maintains Tharparkar breed or cattle which is most suitable to the desert districts.

Food Processing Industries

2130. SHRI VIJAY PATEL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government propose to encourage the food processing industries dealing with perishable items and export the same ;

(a) if so, the details thereof ; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (c) Most of the raw materials used by food processing industries are perishable in nature. Various steps taken by the Government for development of food processing industries deal with processing and preservation of such raw materials, resulting in enhancement of level of domestic consumption as well as export.

Ministry of Food Processing Industries is also Operating various plan Schemes for promoting food processing industries.

Pollution by Oil and Grease

2131. SHRI K.C. KONDAIAH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it has come to the notice of the Government that there has been accumulation of tar ball (oil) on the beaches from Thannirbhavi to Padubidri in Dakshina Kannada District in Karnataka;

(b) if so, the reasons for mixing of oil and grease materials in water;

(c) whether oil and grease material in water would lead to the depletion of oxygen resulting in the death of aquatic life; and

(d) if so, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Yes, Sir. Accumulation of Tar ball on the beaches from Tannirbhavi to Padubidri in Dakshina Kannada district in Karnataka has been reported.

Tar balls are formed due to churning action of wind, water and current during monsoons and washed into the shore. They mainly result from routine tank washing and deballasting. The occurrence of tar balls on the beaches along the west coast of India is a seasonal phenomena. They occur with the onset of monsoons.

(c) and (d) The tar balls do not deplete dissolved oxygen in sea water. There is no significant impact on marine life.

Ecologically Critical Areas

2132. SHRI SARAT PATTANAYAK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the areas identified as ecologically critical by National Afforestation and Eco-development Board during the last three years in the country;

(b) whether any study has been made on its impact; and

(c) if so, the details thereof and the steps taken exclusively for eco-recognition in those areas ?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) Guidelines for the afforestation schemes of the National Afforestation & Eco-Development Board (NAEB) indicate the nature of the areas which should be addressed on priority by projects under these schemes. A major emphasis in the schemes is on afforestation of ecologically fragile areas such as Western Himalayas; Aravallies, Western Ghats ; etc. Individual project proposals are prepared by the respective State Governments on the basis of their estimation of the local situation. The NAEB does not itself identify specific sites as ecologically critical.

Welfare Schemes for Delhi

2133. SHRIMATI MEIRA KUMAR: Will the Minister of WELFARE be pleased to state :

(a) the details of the welfare schemes being implemented by the Ministry in the National Capital Territory of Delhi; and

(b) the funds allocated for the purpose, scheme-wise?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) The details of the schemes of the Ministry of Welfare under implementation in various States/UTs, including the National Capital Territory of Delhi alongwith the funds allocated for each scheme for the year 1997-98 are given in the attached Statement. No allocation of funds is made separately for individual State/ U.T. The schemes for Tribal Welfare have not been included, as the National Capital Territory of Delhi is not a Tribal State.

Statement		
S.No.	Name of the Scheme	Budget Allocation for 1997-98 (Rupees in Crores)
1	2	3
WELFARE OF SCHEDULED CASTES		
1.	Aid to "Voluntary Organisations for the Welfare of Scheduled Castes.	20.00
2.	Special Central Assistance to Special Component plan	326.60
3.	Post Matric Scholarship	65.00
4.	PCR and Atrocities	15.50
5.	Girls Hostels	8.00
6.	National Scheduled Castes and Scheduled Tribes Finance and Development Corporation (NSFDC).	96.00
7.	Scheduled Caste Development Corporation (SCDC).	45.00
8.	National Safai Karmacharis Finance and Development Corporation (NSKFDC).	10.00
9.	Book Banks	3.60
10.	Boys' Hostels	11.00
11.	Liberation & Rehabilitation of Scavengers	120.00
12.	Pre-Matric Scholarship	2.00
13.	Interest Subsidy to NSFDC	--
14.	Coaching and Allied	3.00
15.	Supporting Project of All India nature of SCs	0.50
16.	Special Educational Development Programme	3.80
17.	Upgradation of merit of SC/ST students	1.00
18.	Ambedkar Foundation	40.00
WELFARE OF THE HANDICAPPED		
1.	Scheme of assistance to disabled persons for purchase/fitting of aids and appliances	15.00
2.	Scheme of Assistance to Voluntary Organisations for Rehabilitation of leprosy cured persons	1.50
3.	Scheme of Assistance to Voluntary Organisations for the Disabled.	23.70
4.	Scheme of Assistance to Voluntary Organisations for Establishment and Development of Special Schools.	2.50

1	2	3
5.	Scheme of Assistance to Voluntary Organisations for Persons with Cerebral Palsy and Mental Retardation.	1.00
6.	Centrally Sponsored Scheme of Employment of the Handicapped	0.20
SOCIAL DEFENCE SERVICES		
1.	Welfare of the Aged	12.50
2.	Welfare of the Street Children	6.00
3.	Beggary Prevention	0.55
4.	Prevention and Control of Juvenile Social mal adjustment	2.000
5.	Organisation Assistance to Voluntary Social Welfare Organisation	0.12
6.	Scheme for Prohibition and Drug Abuse Prevention	17.50
7.	Assistance to Homes (Shishu Greh)	1.00
WELFARE OF MINORITIES		
1.	Pre Examination Coaching Scheme for Weaker Sections based on economic criteria.	2.50
2.	National Minorities Development and Finance Corporation.	41.00
WELFARE OF BACKWARD CLASSES		
1.	National Backward Class Finance and Development Corporation	47.00

[Translation]

Awards to Agriculture Scientists

2134. SHRI JAI SINGH CHAUHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether agriculture awards have been announced so as to encourage the young scientists;

(b) if so, the details thereof;

(c) the number of scientists proposed to be given awards and the amount to be given under these awards, award-wise ;

(d) the names of agriculture scientists who would be given awards for 1996 ;